## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/379/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANGHVI MOVERS LTD

NAME OF THE RESPONDENT(S)

: KESHTHANA INFRASTRUCTURE PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M. SIVAVARTHANAN

ADVOCATE

M. W.

2. T. NAVEEN CHANDAR

ADNOCATE

(Resportat)

## **ORDER**

Counsel for both the parties present and submitted that the settlement deed will be submitted on the next date of hearing. At request, time is enlarged. Put up on 31.07.2017 at 10.30A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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